

Title: Introduction of the Taxation Laws (Amendment) Bill, 2001 and also laid the Statement regarding Taxation Laws (Amendment) Ordinance, 2001.

13.33 hrs

*The Lok Sabha re-assembled after Lunch at thirty-three minutes
past Thirteen of the Clock.*

(Mr. Speaker in the Chair)

MR. SPEAKER: Now, the House will take up item No. 9. Shri Yashwant Sinha.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the Finance Act, 2000 and the Income-tax Act, 1961.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Finance Act, 2000 and the Income-tax Act, 1961."

The motion was adopted.

*SHRI YASHWANT SINHA: I introduce** the Bill.*

13.33 hrs

**STATEMENT RE: TAXATION LAWS (AMENDMENT)
ORDINANCE – LAID**

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Taxation Laws (Amendment) Ordinance, 2001.

(Placed in Library. See No. LT 3292/2001)

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** Introduced with the recommendation of the President.